Annexure-7

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 02.03.2023 In accordance with Section 25(2) (e), IBC, 2016

List of operational creditors (Government dues)

	3		SI. No.
Total	1	Department Government	Details of Claimant
ī		Government	Claimant
1	1	Date of receipt	Details of c
1	1	Amount claimed	Details of claim received
1	1	Amount of claim admitted	
1	1	Nature of claim	
-	ı	Amount covered by security interest	Details of claim
1	i,	Amount covered by guarantee	m admitted
Ţ	1	Whether related party?	
1	TE .	% of voting of share in CoC, contingen if applicable t claim	
1	î	of contingen t claim	•
1	-	any mutual dues, that may be set- off	Amount of
1	1	Amount of claim not admitted	
	1	Amount of claim under verification	
	,	Remarks, if any	(Amount in₹)

